NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 182/252/HDB/2017
NAME OF THE COMPANY	
	School Serv (India) Solutions Private Limited
NAME OF THE PETITIONER(S)	
	School Serv (India) Solutions Private
NAME OF THE RESPONDENT(S)	Limited
· ·	Registrar of Companies ,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	one No. Signature	
	MAHESH GRANDHEI	FCS	maketh gpa@gmail-6	m Experin	
		(ECALTON)			

Counsel for Respondent(s):

Name of the	Counsel(s)	Designation	E-mail & Telephone No.	Signature
			,	

Heard Shri Mahesh Grandhi, Learned FCS, for the Applicant Company.

Post the case on 15.11.2017 for clarification.

Member (T)

Member (J)

Bm